

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P.(CAA)/139(MB)2022 In C.A.(CAA)/91(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Gorakhpur Expressway Limited

Section: 230-232 of Companies Act, 2013

ORDER

Adv. Ajit Singh Tawar appeared for the Petitioner. Ms. Aparna Mudiam appeared for the Deputy Director, RD (Western Region). At the request of the Counsel for the Petitioner, list the matter on **13.05.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)